## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1494 ANSWERED ON:09.08.2011 BURGLARY IN VVIP ZONE Yadav Shri Ranjan Prasad

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of burglary in VVIP zone/houses have been reported recently in the National Capital Territory of Delhi;
- (b) if so, the details thereof; and
- (c) the preventive action taken to stop such incidents in future?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The details of burglary in VVIP zone/houses registered by the Delhi Police during the year 2010 and 2011 (up to 30.06.2011) are given below:

2010 07 02

2011 05 - (up to 30.6.2011)

Year Cases reported Persons arrested

- (c): The preventive action taken by the Delhi Police to stop such incidents in future is as follows:
- i. Revamping of beat patrolling system.
- ii. Enhanced police presence and patrolling.
- iii. Identification of vulnerable areas based on crime pattern.
- iv. Targeted checking of youth on motor bikes.
- v. Quicker reaction time through increased police presence in the area.
- vi. Gathering of macro-intelligence by district police as well as specialized units against criminal gangs.
- vii. Closer surveillance on known criminals.
- viii. Follow up of activities of criminals coming out of jail after conviction or release on bail.
- ix. Public participation to control crime through schemes like 'Eyes and Ears Scheme'.